

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (C). No. 482 of 2021

Gulbi Bhuini

.... Petitioner

Vs.

The State of Jharkhand & Anr.

... Opposite Parties

-----  
**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioner : Mr. B.K. Jha, Advocate

For the O.P.-State : Mr. Munna Lal Yadav, SC (L & C)-III

-----  
**04/ 03.09.2021** With the consent of learned counsel for the parties, list this case before  
ensuing National Lok Adalat, which is going to be held on 11.09.2021.

**(Dr. S.N. Pathak, J.)**

Punit/-